

ITEM NO.33

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 24-09-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. Ashutosh Kumar Sharma, Adv.
Mr. Kamlendra Mishra, AOR
Mr. Rajeev Dubey, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR
Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' further time is granted to the learned counsel for
the petitioner to file spare copies.

(MANISH SETHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)